

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.05.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.25AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari., Member (Technical)

For Judgement :

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT) (CH) (Ins) No. 07/2021	Antanium Holdings Private Ltd Vs Sujana Universal Industries Limited & another	Abhishek Jenesenan Aparajitha Viswanath	T. Ravichandran R1

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)